

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2115
ANSWERED ON:22.07.2004
COMMUNITY RADIO SERVICE
Kurup Adv. Suresh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of the present guidelines for community radio issued by the Government and procedure for getting license;
- (b) the steps the Ministry are taking in order to ensure that communities are permitted to set up radio stations;
- (c) whether Prasar Bharati has any plan to have community radio network by associating with people representatives; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S.JAIPAL REDDY)

- (a) The Government has issued guidelines for community radio licenses to well established educational institutions recognized by the Central/State Government including Universities and Institutes of Technology/Management. These guidelines are available on the Ministry's website: <http://www.mib.nic.in>.
- (b) Licenses are being given to focus on issues relating to education, health, environment, agriculture and developmental needs of local communities.
- (c) No, Sir.
- (d) Do not arise.